

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2557

ANSWERED ON:10.05.2016

Sub-standard Quality Goods

Shiyal Dr. Bharati Dhirubhai

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether reports/complaints of large scale sale of poor quality packaged items have been received recently;
- (b) if so, whether the Government has directed the manufacturing companies to display information relating to nutrition content, validity etc. on the label of such packaged items; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

(a) : No Madam, No such specific cases have been received recently.

(b) & (c) : Every pre-package food item follows labelling provisions prescribed under Food, Safety and Standards (packaging and Labelling) Regulation, 2011. Information regarding nutrition content and validity (Best Before and Use by Date) is prescribed in the said regulation.

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